

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 658  
ANSWERED ON 22.07.2026**

**Corruption in Issue of Despatch Orders for Coal**

†658. Shri Virendra Singh

Will the Minister of **Coal** be pleased to state

- (a) whether the Government is aware of corruption being committed by issuing Despatch Orders (DOs) for inferior quality coal and then providing them with better quality coal;
- (b) if so, the number of traders prosecuted so far and the number of people imprisoned;
- (c) whether the Government is likely to stop the smuggling of quality coal through fake DOs in the Shahupuri area of Chandauli district in Uttar Pradesh;
- (d) if so, the time by which the smuggling through fake DOs would be prevented; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR COAL AND MINES  
(SHRI SATISH CHANDRA DUBEY)**

- (a) No corruption case of supplying high grade coal against the Dispatch Order (DO) for low grade coal has been established in the Ministry.
- (b), (c), (d) and (e): Does not arise in view of (a) above.

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